

## PENDENCY REPORT AS ON 30-01-2026

| SI No. | Case Type   | Total |
|--------|---|-------|
| 1      | ABLAPL- Anticipatory Bail   | 2876  |
| 2      | ADMLA-Admiralty Suits Appeal  | 2     |
| 3      | ADMLS-Admiralty Suits.  | 14    |
| 4      | AHO-Appeal Against High Court Order.  | 6     |
| 5      | ARBA-Appeals under Arbitration Conciliation Act                                       | 179   |
| 6      | ARBP(ICA)-Application Us 34 of the Act involving International Commercial Arbitration | 4     |
| 7      | ARBP-Petitions under Arbitration and Conciliation Act                                 | 176   |
| 8      | AS-Admiralty Suit.  | 1     |
| 9      | BLAPL-Bail Application.   | 2619  |
| 10     | CMAPL-Miscellaneous Applications.   | 3479  |
| 11     | CMPAT-Company Act.  | 50    |
| 12     | CMP-Civil Miscellaneous Petition  | 3812  |
| 13     | COA-Appeals against judgement in Comp.Pet.  | 9     |
| 14     | COAPL-Appl.in pending Proceeding(Comp. Act.)  | 2     |
| 15     | CONTAC-Appeals against orders in Civil Contempt                                       | 8     |
| 16     | CONTAR-Appeals against orders in Crl.Cont.matter                                      | 1     |
| 17     | CONTC-Cotempt of Court Cases (Civil contempt)   | 10943 |
| 18     | CONTC(CPC)-Contempt Petition in Cuttack Bench   | 9     |
| 19     | CONTC(CP)-Contempt Petition in Bhubaneswar Bench                                      | 16    |
| 20     | CONTR-Proceeding relating to Criminal Contempt  | 224   |
| 21     | COPET-Orginal Petition (Companies Act.)   | 94    |
| 22     | CRA-Criminal Appeals  | 556   |
| 23     | CRLA-Appeal against Judgement/Sentence.   | 13325 |
| 24     | CRLLP-Appl.for leave to appeal US 378 Cr.P.C.   | 1126  |
| 25     | CRLMA-Other Miscellaneous Application.  | 850   |
| 26     | CRLMC-Appl.under Sec.482 Cr.P.C.  | 5787  |
| 27     | CRLMP-Criminal Miscellaneous Petition   | 704   |
| 28     | CRLREV-Criminal Revision.   | 9727  |
| 29     | CRLTR-Original Trial.   | 1     |
| 30     | CRMC-Criminal Miscellaneous Case  | 18    |
| 31     | CRP-Revision Petition.  | 98    |
| 32     | CRREV-Criminal Revision   | 183   |
| 33     | CS(OS)-Civil suits.   | 1     |
| 34     | CUSREF-Reference under Customs Act.   | 1     |
| 35     | CVA-Civil Appeals   | 2     |
| 36     | CVREV-Civil Revision.   | 12    |
| 37     | CVRVW-Civil Review.   | 11    |
| 38     | DSREF-Confirmation under Sec.336 Cr.P.C.  | 5     |
| 39     | EC-Execution Case.  | 2     |
| 40     | ELA-Appeals from Judgement in Election Pet.   | 14    |
| 41     | ELPET-Election Petitions.   | 23    |
| 42     | EXFA-Execution First Appeal.  | 3     |
| 43     | EXOS-Execution Application.   | 3     |
| 44     | EXP-Execution Petition.   | 99    |
| 45     | FA-First Appeal   | 114   |
| 46     | FAO-First Appeal from Orders.   | 2356  |
| 47     | FA(OS)-FA from Judgement in original suits.   | 1     |
| 48     | GA-Government Appeals   | 95    |
| 49     | GCRLA-Government Appeals  | 403   |
| 50     | GUAP-Pet. under Guardianship and Wards Act.   | 49    |
| 51     | IP(M)-Main Petition (Insolvency Act)  | 1     |
| 52     | ITA-Appeals Income-tax  | 232   |
| 53     | JCRA-Jail Criminal Appeals  | 11    |
| 54     | JCRLA-Jail Criminal Appeal  | 1282  |
| 55     | JCRLRV-Jail Criminal Revision.  | 16    |
| 56     | JCRMC-Jail Criminal Misc.Case.  | 1     |

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|--------------------|---|---------------|
| 57                 | LAA-Appeals (Land Acquisition Act)                            | 643           |
| 58                 | LAREF-References (Land Acquisition Act)                       | 1             |
| 59                 | LPA-Letters Patent Appeals.                                   | 26            |
| 60                 | MACA-Motor Accident Appeals.                                  | 6054          |
| 61                 | MAC-Motor Accident Claims.                                    | 1             |
| 62                 | MA-Miscellaneous Appeals                                      | 29            |
| 63                 | MATA-Matrimonial Cases (Appeals)                              | 1633          |
| 64                 | MFA-FA against Spl. Jurisdiction Cases.                       | 6             |
| 65                 | MJC-Misc.Judicial Case.                                       | 51            |
| 66                 | MSA-SA from judgements in Misc. Cases.                        | 200           |
| 67                 | OCRMC-Original Crl. Miscellaneous Case                        | 1             |
| 68                 | OJC-Original Jurisdiction case (Writ)                         | 277           |
| 69                 | OREF-References.  | 1             |
| 70                 | OS-Original Suit.   | 1             |
| 71                 | OTAPL-Other Tax Applications.                                 | 178           |
| 72                 | OTC-Other Tax Case.   | 1             |
| 73                 | OVTA-Tax Appeal Under OVAT Act                                | 2             |
| 74                 | RFA-FA from Judgement and Decree in Suit                      | 402           |
| 75                 | RPFAM-Revision US 19 of Family Court Act.                     | 1269          |
| 76                 | RSA-Second Appeal from Judgement and Decree.                  | 7597          |
| 77                 | RVWPET-Review Petition.                                       | 2365          |
| 78                 | RVWPET(RPC)-Review Petition in Cuttack Bench                  | 14            |
| 79                 | RVWPET(RP)-Review Petition in Bhubaneswar Bench               | 7             |
| 80                 | SAO-Second Appeal from Appellate Order.                       | 203           |
| 81                 | SA-Second Appeal  | 696           |
| 82                 | SCLP-Pet.for leave to appeal to Supreme Court                 | 1             |
| 83                 | SJC-Special Jurisdiction Case (Tax Matters)                   | 15            |
| 84                 | SM-Suo Motu.  | 35            |
| 85                 | SPA-Sp.Appeal before DB ...                                   | 1             |
| 86                 | STAPL-Appl.for direction to make a reference.                 | 2             |
| 87                 | STREV-Sales Tax Revision.                                     | 434           |
| 88                 | TA-Tax Appeal   | 5             |
| 89                 | TREV-Tax Revesion   | 1             |
| 90                 | TRPCRL-Transfer Petition for transfer of Crl. Proceeding      | 230           |
| 91                 | TRP(C)-Transfer Petition under Sec.24 CPC                     | 576           |
| 92                 | WA-Appeals before DB against SB Judgement                     | 7386          |
| 93                 | WPC(OAC)-Original Application in Cuttack Bench                | 207           |
| 94                 | WPC(OA)-Original Application in Bhubaneswar Bench             | 42            |
| 95                 | WPC(OAPC)-Original Application (Provisional) in Cuttack Bench | 4             |
| 96                 | WPC(OAS)-Original Application in Sambalpur Bench              | 4             |
| 97                 | WPCRL-Pet.UA.226 for Writ of Habeas Corpus.                   | 218           |
| 98                 | WPC(TAC)-Transfer Application in Cuttack Bench                | 3             |
| 99                 | WPC(T)-Temporary Number in Bhubaneswar                        | 1             |
| 100                | WP(C)-Writ Petition under Art.226 and 227.                    | 68462         |
| <b>Grand Total</b> |   | <b>160921</b> |